

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.2699 OF 2002

HEM SINGH(DEAD) BY LRS. & ORS.

Appellant (s)

VERSUS

GIANOO AND ORS.

Respondent(s)

Date: 04/05/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI  
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Appellant(s)

Mr. T.N. Singh,Adv.  
Mr. V.K. Singh,Adv.  
Mr. Chandra Prakash Pandey,Adv. (N/P)

For Respondent(s)

Mr. Himinder Lal,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Learned counsel for the parties pray for  
some time to to explore the possibility of  
settlement.

Place the appeal after the ensuing summer  
vacation.

[ Alka Dudeja ]  
A.R.-cum-P.S.

[ Neeru Bala Vij ]  
Court Master